

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 208  
CP No. 92(ND)/2017  
TA No. 147/2018  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Dr. G.L. Purohit & Ors.**

**...Petitioners**

**Versus**

**M/s Rajasthan Hospitals Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Kartikeya Sharma, Adv.  
For the Respondent : None appeared

**ORDER**

Heard Mr. Kartikeya Sharma, Adv. appearing on behalf of Mr. Sandeep Taneja, Adv. for the Petitioner who submits that arguing counsel has given his NoC in this matter and Petitioner may engage another counsel in this matter. There is no representation on behalf of the Respondent today. List the matter on 07.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 10, 2024